## F.No. 01(03)/Roster/CESTAT/2025 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.06.2025

## ORDER NO. 108 of 2025 (REVISED)

Hon'ble President is pleased to order the sitting commencing from **16.06.2025** to **29.08.2025** for **CESTAT**, **Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and	Customs, Excise and Service
16.06.2025 to	Mr. Angad Prasad, Hon'ble Member (Judicial)	Tax Division Bench matters
29.08.2025		

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.

2. On every Friday, both the Members will sit in Single Member Bench. After the hearing of the Single Member cases, both the Members will sit in the Division Bench.

3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" /"court proceedings".

By Order (Harshita Pandey) **Deputy Registrar** 

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.

v Registrar